less than 50 per cent. Again, even in the case of kidney transplant, it is not going to be totally restricted. It is only a sort of move to encourage people that where a kidney transplant is to be undertaken, the donation must come from one of the blood relations. But it does not apply in the case of donation of other organs of human body.

MR. CHAIRMAN: Question No. 86. Absent. Question No. 87.

*86. [The Questioner (Shri Pramod Mahajan) was absent. For answer vide col. 37 infra].

Number of Medical Colleges in the country

*87. CHOWDHRY HARI SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of medical colleges in the country;

(b) how many medical graduates pass from these colleges every year; and

(c) whether there is any proposal to open some more medical colleges to meet the country's requirements?

THE MINISTER OF ENERGY WITH ADDITIONAL CHARGE OF THE MINISTRY OF CIVIL AVIA-TION (SHRI ARIF MOHD. KHAN): (a) A_S per information made available by the Medical Council of India, there are 132 medical colleges in the country.

(b) Approximately 13,000 medical graduates pass-out from these colleges every year.

(c) No, Sir.

चौधरी हरि सिंह : मान्यवर मंती जी ने क्वेश्चन के तीसरे जवाब में कहा है कि ग्रब किंकोई मेडिकल कालेज नहीं खोले जायेंगे। देश में डाक्टरों की कमी है ग्रौर एक तरह के डाक्टरों की कमी नहीं है, ग्रायुर्वेदिक, तिब्बिया ग्रौर एलौ-पथिक तीनों की कमी है। मान्यवर, देश में डाक्टरों की कमी ं प्रांपर इलाज नही मिल पाना है। देश में ग्रौसत दो हजार से ऊपर एक डाक्टर है। फिर इन सारी कमियों को देखते हुए क्यों नहीं मेडिकल कालेज खोलने की जरूरत मंत्री जो समझते हैं?

श्री ग्रारिफ मोहम्मद खान ः सर, हैल्थ सर्वे ग्रीर प्लानिंग कमेटी ने य ह संस्तुति को थीं कि 50 लाख लोगों की ग्राबादी के ऊपर एक मेडिकज कालेज होना चाहिए ग्रौर डाक्टर ग्रौर मरीज का जो अनुपात है उसके बारे में उन्होंने कहा था कि एक डाक्टर 3500 मरीजों को देखने के लिए काफी है। श्रीमन. मैं शहरों की भी फिंगर देता हं, हमारे यहां इस वक्त डाक्टर पेशंट प्रेजेंट रेशियो इज एबाउट कि एक डाक्टर 2450मरोजों पर है। आज जो हमारे पास डाक्टरों की कुल तादाद है वह इतनी है कि जहां एक डाक्टर प्रति 2450मरोजों पर ग्राता है ग्रीर श्रीमन, इसीलिए यह जरूरत महसूस नहीं की है।

श्री सभागतिः 3500 का किसने कहा है?

श्री ग्रारिफ मोहम्मद खानः 3500 के लिए एक डाक्टर काफी है ग्रीर यह कहा है हैल्थ सर्वे एण्ड प्लानिंग कमेटी,

1961 and their recommendation was accepted by the Government.

MR. CHAIRMAN: By the Government of India?

श्री ग्रारिफ मोहम्मद खान : जी हो गवर्नमेंट ग्राफ इंडिया। 1961 में सर्वे हग्रा था।

श्री शान्ति त्यागी : क्या हमेता यह चलेगी। जो आबादी के बारे में आपने कहा। क्या 3500 की फिगर नीचे नही आयेगी? आगर वीमारियां बढ़ेंगी जो बढ़ रहा है तो फिगर नीचे आनी चाहिए। श्री ग्रारिफ मोहम्मद खान : 3500 की फिगर श्रीमन, मैंने पहले ही कहा कि पहले ही नीचे ग्रा चुकी है। 1961 के सेंमम के मुताबिक कहा गया था कि इतना काफी है, लेकिन इस वक्त जो • ग्रनुपात है वह प्रति 2450 पर एक डाक्टर है, जो कुल मिलाकर डाक्टरों की तादाद देश के ग्रंदर है।

चौधरी हरि सिंह : मान्यवर, में ग्रापके माध्यम से पुछना चाहता हूं कि देश के बैकवर्ड, पिछड़े ग्रौर ग्रादिवासी इलाकों में कितने मेडिकल कालेज हैं तीनों प्रकार के ग्रौर इनमें से स्पेशली कितने हरिजन मेडिकल विद्यार्थी निकलते हैं ?

र्था <mark>ग्रारिफ मोहम्मद खानः</mark> मैने मेडिकल कालेजेज की सूची <mark>ग्रपने उत</mark>्तर में दी है।

श्री सभापति: कुछ थोड़ा सा बदल रहे हैं। वे यह कह रहे हैं कि मेडिकल कालेज ऐंलोपैथिक के दिये हैं लेकिन वे ग्रायवेंद, सिद्धा, यूनानी ग्रादि भी जानना चाहते हैं।

श्री द्यारिफ मोहम्मदखान : ग्रापने मेडिकल कालेज के वारे सवाल पूछा था, उसका उत्तर है। जो सूचना मानर्नाय सदस्य चाह रहे हैं वह अतिरिक्त सूचना है, वह में माननीय सदस्य को उपलब्ध करा दूगा।

SHRI SUBRAMANIAN SWAMY: Sir, the Minister did not inform us. I would like him to inform this House as to how many of these Medical Colleges are recognized by the Indian Medical Council and what is the criteria, because there is a very wellknown University in Tamil Nadu, called the Annamalai University, and there is a college which has been crying for recognition, called the Muthaiah College. Due to political reasons, perhaps, the State Government does not like the Principal, I do not now... (Interruptions) ...

SHRI V. GOPALSAMY: What relevance has it? (Interruptions)...

SHRI TINDIVANAM G. VENKAT-RAMAN: You are casting aspersions. (Interruptions)

SHRI V. NARAYANASAMY: When Mr. Subramanian Swamy refers to Tamil Nadu, Mr. Gopalsamy gets up. Mr. Subramanian Swamy has got a 11ght to say something. (Interruptions)

MR. CHAIRMAN: Please sit down. How can the State Government come into the picture?

SHRI SUBRAMANIAN SWAMY Because the DMK is a part of the National Front, they may be putting pressure. (Interruptions)

MR. CHAIRMAN: The Indian Medical Council is not under the National Front. (Interruptions)

SHRI SUBRAMANIAN SWAMY: My straight question is that they are plying havoc with the educational system in Tamil Nadu. You do not know what the D.M.K. is doing there. (Interruptions)

Sir, let me ask a straight question. Of these colleges how many have got recognition from the Indian Medical Council? For how many colleges is recognition pending? Is it a fact that recognition for the Muthaiah College of Medicine in the Annamalai University has been pending because of reasons which the Government... (Interruptions) Let him answer, Sir.

SHRI V. GOPALSAMY: It is under the domain of the Indian Medical Council. How does he blame the State Government? (Interruptions)

SHRI SUBRAMANIAN SWAMY: Because the DMK is a part of the National Front, and without winning a single Lok Sabha seat they are members of the Cabinet. (Interruptions) SHRI V. GOPALSAMY: Sir, it is the domain of the Indian Medical Council. Let him understand it. Does he understand the subject? (Interruptions)

SHRI SUBRAMANIAN SWAMY: I am not even from Tamil Nadu. I represent the State of Uttar Pradesh. Why are they getting so excited? (Interruptions)

डा. रत्नाकर पाण्डेय : यह बात मंत्रों जो के जवाव ं उठी है। माननीथ सदस्य मंत्रीं जी न पूछ रहे हैं (व्यवधान) चार-चार सदस्य जवाव दे रहे है ग्रीर मंत्रीं सहोदय चुप बैठे हैं। ग्राप स्वयं सोचें ग्रीर बतायें।

SHRI V. NARAYANASAMY: Will all the DMK Members sitting here become Ministers in the Janata Dal Cabinet? They have been replying to Mr. Subramanian Swamy. (Interruptions)

SHRI SUBRAMANIAN SWAMY: All right. Let me ask whether in this connection recognition by the Indian Medical Council of the Muthaiah College has been held up because of an objection from the State Government. Let me ask the question like that.

MR. CHAIRMAN: There i_S only one Indian Medical Council.

SHRI SUBRAMANIAN SWAMY: Yes, there is only one Indian Medical Council. Recognition of the Muthaiah College has been held up. I want to know whether it is due to interference or objection from the State Government.

SHRI V. GOPALSAMY: The State Government does not come into the picture.

SHRI ARIF MOHD. KHAN: Sir, the total number of medical colleges recognised by the Medical Council of India is 106, and another ten colleges have been provisionally recognised. Sir, there are certain conditions which

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are to be satisfied before recognition is given to a medical college, and I would like to assure the hon. Member that while giving recognition to a medical college no non-medical factors will be taken into consideration.

SHRI SUBRAMANIAN SWAMY: Will you find out about the Muthaiah College and let me know about it? I want to know why recognition to the Muthaiah College is being held up.

MR. CHAIRMAN: He wants to know about the Muthaiah College.

SHRI ARIF MOHD. KHAN: He is asking about a specific college. I will look into it and will let the hon. Member know.

SHRI SUBRAMANIAN SWAMY: Thank you.

SHRI PRABHAKAR B. KORE: Sir, the recognised colleges ar_{\odot} 106. The remaining 26 are unrecognised colleges. Recognition to them $i_{\rm S}$ still pending. I want to know whether the graduates of those medical colleges are getting employment or admission for post-graduation or any other facilities available to those graduating from the recognised colleges.

MR. CHAIRMAN: He says that 26 medical colleges have not been recognised. What is happening to the graduates of those medical colleges? Am I correct, Mr. Kore?

SHRI PRABHAKAR B. KORE: Out of the 132 colleges, 106 have been recognised. The remaining 26 colleges are unrecognised. I want to know whether the graduates from these colleges are getting employed in Government offices, admission for post-graduation and other facilities available to those graduating from the recognised colleges.

SHRI ARIF MOHD. KHAN: I believe the only drawback with it is that if there are any medical colleges which are producing graduates and the medical colleges are not recognised, then they possibly cannot get employment outside the State in which the medical college is located. In the State in which a medical college is located, they are entitled to the same amount of treatment a_S graduates from the recognised colleges.

श्री राम नरेश यादव : महोदय माननोथ मंत्रों जो ने अपने उत्तर में यह कहा कि हैल्थ विभाग को तरफ से जो सर्वे हुआ। था उस सर्वे के आधार पर 3500 मरोजों के लिए एक डाक्टर की आवश्यकता पड़तों है, साथ हो साथ यह भी उन्होंने कहा कि इसमें जो वर्तमान स्थिति है उसके ग्राधार पर करोब 2,450 है और यह जो सर्वे हमा था यह 1961 में हमा था मौर माज वर्ष 1990 है। इतने वर्ष 29 साल बोत गए और 29 साल बोतने के बाद जन-संख्या बढ़ों, मरोज जिस तरह थे बढ़े हैं वे तो बड़े है साथ हो साथ विभिन्न प्रकार के रोग भी बढ़ गए है। क्या माननोध मंत्री जो जो इस तरह की गांवों की स्थिति है बेचारे गरोब लोग जो डाक्टरों के ग्रामाव में इलाज नहीं करा पाते, जहां पर कोई नही रहता. इन सारों समस्याओं को ध्यान में रखते हुए पुनः इस दिशा में सर्वे कराने का काम करेंगे? नम्बर दो, ग्राज को जो सावश्यकता है उस ग्राव-श्यकता को ध्यान में रखते हुए देश में जो मेडिकल फौसिलिटोज मिलने का सवाल है उनको ध्यान में रखते हए क्या कोई नया ग्रौर भों कालेज खोलने का पुनः विचार करेंगे ?

श्री झारिफ मोहम्मद खान : श्रीमन, मैं माननीथ सदस्य श्रो राम नरेश यादव जी : सहमत हूं यह सर्वे कई वर्षो पुराना है ग्रीर इस बोच में वैं में तो सर्वे का श्राधार बृनियादी तीर पर जनसंख्या था। इसलिए अगर जनसंख्या बढ़ती है तो वह तो उस सर्वेक्षण, जो पुरानी रिपोर्ट ही है वह उस पुरानो रिपोर्ट के आधार पर ही फैसला हो सकता है। लेकिन जनसंख्या के ग्रलावा भी ग्रापने जो ग्रौर बहुत सारी बातें कही हैं, खास तौर से देश के पिछड़े हुए ग्रामीण क्षेतों में डाक्टरों का ग्रभाव या नई-नई बीमारियां इस बीच में जो पैदा हुई हैं तो मै समझता हूं कि इस पुराने फैक्षले को श्रोमन पुनर्स-मोक्षा को जा सकतो है ग्रौर चूंकि जो इसके प्रभारो मंत्रो हैं वह यहां नहों हैं, मैं माननीय सदस्य को भावनाएं उन तक निश्चित तौर पर पहुंचा दूगा।

श्री राम नरेश यादव: मैंने यह कहा कि फ़िर क्षे सर्वे कराने का काम करेंगे?

श्री सभापति: हां, वही कहा है। श्री मो॰ सलीम : जभाषति महोदय, मैं मंत्री महोदय ते यह जातता चाहता हूं कि वह ग्रामीण क्षेत्र में हमारे डाक्टरों की कमी के बारे में वताएं, लेकिन हमारे यहां पिछले कुछ सालों ते कैंपिटेशन फी के जरिए मेडिकल काले ज ने मेरिट के वजाए रुपये दे कर और काफ़ी रुग्ये दे कर रिजवेंशन की वावस्था की गई है ग्रौर इने वह एक कारोबार पमफते हैं प्रोफ़ेंशन के अलावा वह इतके रुपये इन्वेस्ट करके बाद में उनको रिटन करने की बात क ते हैं इसलिए वह ग्रामीण क्षेत्रों में डाक्टर लोग नहां जाना चाहते पिछने दौर में काफ़ी यह संख्या बढ़ी। नई सरकार इते रोकने के लिए कैभिटेशन फ्री के जरिए मैडिफल कालेजेजा में एडमिशन, इ के लिए कोई बंदोबस्त उरेगी या करने के लिए विचार कर रही है **बा नहीं? दू गरा, मेरा सवाल यह है** कि इाके नाथ-नाथ एक मवाल हमारे मान्यवर साथी ने पूछा भी निसके बारे यह जो एलोपैथिक निस्टम बनाए मे लंकिन हामरे कुछ मेडिसन के इंडिजनीस मिस्टम हैं च'हे ग्रायुर्वेदिक हो या तिबिया हो मंत्री महोदा के अनुपार हमारे यहां जनसंख्या के पीछे डाक्टर्ज का रेश्यो अच्छा है, **ल**ंकिन गरीब लोग हैं जो पैंसे देकर इलाज नहीं करा मकते उनके लिए यह यूनानी और ग्रायुर्वेदिक निस्टम ग्रौर इसके मेडिकल कालेज ग्रौर ट्रेनिंग का **बंदोब**स्त ज्यादा करने का कोई विचार सरकार के पात है या नहीं?

श्री ग्रारिफ मोहम्मद खान: श्रीमन्, यह बुनियादी तौर पर यह भी मामला ऐसा है जो राज्य सरकार के ग्रधीन आता है। जो मेडिकल कालेजेज्ञ विभिन्न राज्यों में अलग-अलग संस्थायों ढारा स्थापित किए जाते हैं वह मैडिकल काउंतिल प्राफ़ इंडिया के पात डपनी रिकोग्नोशन के लिए तो ग्राते है लेकिन उनको स्थापित किए जाने पर किसी किस्म की रोक नहीं है, लेकिन केन्द्रीय सरकार का प्रस्ताव हैं कि इभ सिलभिले में केन्द्रीय सरकार की तरफ़ से एक कानून होना चाहिए जिसकी मदद से उन माल प्रैक्टिसेज को रोंगा जा सके, जिनकी तरफ़ माननींव सदस्य ने ध्यान दिलाया कि जो एलोपैथी के अलावा जो दूसरी पडतियां हैं श्रीमन्, उनके ढारा भी इलाज का प्रबन्ध कराए जाने की तरफ़ सरकार का पूरा ध्यान है।

MR. CHAIRMAN: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Establishment of R & D Units by ONGC for speedier indigenisation

*81. SHRI GHUFRAN AZAM: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Punjab, Haryana and Delhi Chamber of Commerce and Industry has submitted a proposal to the Oil and Natural Gas Commission for establishing R & D units with the financial support of the Commission to update the technology/equipment for speedier indigenisation; and

(b) if so, what i_s the reaction of ONGC thereto?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M. S. GURUPADASWAMY): (a) One of the suggestions made in a meeting between PHD Chambers of Commerce and Industry and Oil and Natural Gas Commission was that establishment of R & D Units in collaboration with Industry, to provide technology and equipment to the desired standards of the ONGC, may ensure speedier indigenisation. The industry to Questions

was informed that ONGC would consider any concrete $proposal_s$ in this regard.

No formal proposal has been received by ONGC so far from PHD Chambers of Commerce and Industry.

(b) Does not arise.

Pilferage of costly spare parts from M/s. Maruti Udyog Ltd.

*83. SHRI KRISHNA KUMAR BIRLA: Will the Minister of INDUS-TRY be pleased to state:

(a) whether it is a fact that there is a large scale pilferage of costly spare parts from M/s. Maruti Udyog Ltd.

(b) if so, what is the estimated loss suffered by MUL as a result thereof during the years 1987, 1988 and 1989 stating the extent to which the production schedule has been disturbed:

(c) whether Government have made any inquiry into this pilferage:

(d) if so, what are the details thereof; and

(e) what measures have been taken to plug the loopholes, if any, in any in the system to prevent pilferage?

THE MINISTER OF INDUSTRY (SHRI AJIT SINGH): (a) No, Sir.

(b) to (d) Do not arise.

(e) Maruti Udyog Ltd. have taken adequate measures to safeguard the Company's property in consultation with the Central Industrial Security Force, who are responsible for security. For preventing pilferage of spareparts the following measures in addition to stock verification have also been taken:—

1. Sealing of the spare parts warehouse after working hours

2. Loading of all material in the presence of security personnel